NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.286 of 2020

IN THE MATTER OF:

Asset Reconstruction Company India Ltd. (ARCIL) ...Appellant

Versus

Mangesh Vitthal Kekre & Anr. ...Respondents

For Appellant: **Shri PBA Srinivasan, Shri Parth Tandon and Ms. Ichchha, Advocates**

For Respondents: **None**

O R D E R

17.02.2020 The Counsel for Appellant has not worked out the percentage given to different Secured Financial Creditors keeping in view their claim admitted and what is ultimately granted to them in the Resolution Plan.

Relist the Appeal as 'fresh case' on 6th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md